## No 2/1/2011-CL.V Government of India Ministry of Corporate Affairs 5<sup>th</sup> floor, 'A' Wing, Shastri Bhawan, Dr. R. P. Road, New Delhi Dated the 4<sup>th</sup> Oct. 2011

То

All Regional Directors All Registrar of Companies.

## Sub: Allotment of Director's Identification Number (DIN) under Companies Act, 1956

Sir,

In continuation of General Circular No. 32/2011 dated 31.05.2011 on the subject cited matter, I am directed to say that the time for filing DIN-4 by DIN holders for furnishing the PAN and to update PAN details has been extended till 15.12.2011.

Yours faithfully,

-Sd/-(Monika Gupta) Assistant Director

Copy to:

- 1. ICAI/ICWAI/ICSI/All Chamber of Commerce with a request to give wide publicity to their members.
- 2. DIN Cell to issue message through e-mail and SMS to all existing DIN holders who have not furnished their PAN earlier at the time of obtaining DIN to furnish their PAN by filing DIN-4 e-form by 15.12.2011 to avoid penal action.

Copy for information to:

- 1. PS to CAM and PS to MOS
- 2. PPS to Secretary, Additional Secretary, Joint Secretaries